

यह प्रविष्टियाँ ओ० टी० एम० जो अभी तक कार्य कर रहा है, तथा 'सी' प्रमाण-पत्र एन० सी० सी० छात्रों के प्रवेशों पर सम्मिलित है, जिन्हें अब बन्द कर दिया गया है। इन आंकड़ों में कुछ अनिश्चित प्रविष्टियाँ भी शामिल हैं जिनका प्रवेश के अन्य ढंगों द्वारा कमियों को पूरा करने के लिये प्रबंध किया गया था।

ओ० टी० एम० योजना के माध्यम से भूतपूर्व एन० सी० सी० छात्रों का प्रवेश बन्द करने के लिये कोई निर्णय नहीं किया गया है।

(घ) प्रश्न नहीं उठता।

[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) to (c) Although earlier a larger number of ex-NGC cadets were taken into the IMA, since 1966 arrangements have been made for 32 ex-NGC cadets to be admitted into the IMA, so that, after allowing for wastage, an output of 30 Commissioned officers is ensured.

The numbers of ex-NCC cadets granted Permanent Commissions through the IMA during the last five years are :—

1964	64
1965	66
1966	27
1967	50
1968	51

This intake comprises the entries through OTU, which is still continuing as well as the entry of 'C' Certificate NCC cadets, which has been discontinued. These figures also cover some additional intake which was arranged in some years to cover up the deficiencies through other types of entry.

No decision has been taken to stop the intake of ex-NCC cadets through the OTU Scheme.

(d) Does not arise.]

PAKISTAN-CHINA AGREEMENT ON BORDER TRADE

*676. SHRI M. K. MOHTA : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that an agreement has been reached between Pakistan and China for border trade between Pakistan occupied part of Kashmir and Sinkiang;

[] English translation.

(b) whether Government are aware that the road through which the trade is supposed to be conducted is not a commercial road but a strategic one; and

(c) if so, reaction of Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir. This agreement was reached in October, 1967.

(b) and (c) Yes, Sir. In our protest notes to the Governments of Pakistan and China, copies of which were laid on the Table of this House on May 13, 1968, we have pointed out that in the light of the known back-ground of Sino-Pak collusion and Pakistan's persistent efforts to seek Chinese military support against India, the purpose of the agreement is obviously not merely trade.

APPOINTMENT OF MINISTERS IN OFFICIAL POSITION'S AFTER THEY CEASE TO BE

M.Ps.

*677. SHRI A. D. MANI : Will the PRIME MINISTER be pleased to state :

(a) how many Ministers of the Central Government (including Ministers of State and Deputy Ministers) have been given some official position whether under Government or in the Public Sector Undertakings after they ceased to be Members of Parliament after the last General Elections; and

(b) what are the jobs to which they have been appointed and what are their emoluments ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) The information is being collected and will be laid on the Table of the House as soon as available.

सरकार द्वारा निगमों की स्थापना

*678. श्री जगदम्बी प्रसाद यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) सरकार द्वारा अब तक कितने निगमों (जैसे खाद्य निगम, हवी इंजीनियरिंग कारपोरेशन, जीवन बीमा निगम) की स्थापना की गई है और किस आधार पर सरकार इन निगमों के निदेशक परिषद् तथा अध्यक्ष का नाम-निर्देशन कर रही

है और उसमें से कितने सरकारी अधिकारी हैं तथा कितने कांग्रेस एवं विरोधी दलों के सदस्य हैं ;

(ख) वर्तमान निगमों के नाम क्या हैं और उनके अध्यक्षों के नाम क्या हैं तथा उनका कार्यकाल कितना है; और

(ग) क्या सरकार इन निगमों में की जाने वाली नियुक्तियों के संबंध में अपनी वर्तमान नीति में कोई परिवर्तन करने का विचार रखती हैं ?

t [CORPORATIONS SET UP BY GOVERNMENT

*678. SHRI J. P. YADAV : Will the PRIME MINISTER be pleased to state :

(a) the number of Corporations (such as Food Corporation, Heavy Engineering Corporation, Life Insurance Corporation) so far set up by Government and the basis on which Government have been making nominations of the Board of Directors and Chairmen of these Corporations and how many of them are Government officials and members of Congress or Opposition Parties;

(b) the names of the present Corporations together with the names of their Chairmen and the period of their tenure; and

(c) whether Government propose to make changes in its present policies relating to the appointments in these Corporations ?]

प्रधान मंत्री (श्रीमती इंदिरा गांधी) : (क) और (ख) सूचना एकत्र की जा रही है और मुलभ होते ही सदन के पटल पर रखी जायेगी।

(ग) वर्तमान नीति अत्यन्त मुयोग्य व्यक्तियों के चयन की है चाहे वे किसी भी स्रोत से उपलब्ध हों और इस नीति में परिवर्तन करने का कोई विचार नहीं है।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) Information is being collected and will be laid on the table of the House as soon as available.

f[] English translation.

(c) The present policy is to select the most suitable persons, from whatever source available, and there is no intention to depart from this policy.]

CENSOR OF FILM 'SPY IN ROME'

*67Q. SHRIMATI SARLA BHADAURIA : Will the Minister of INFORMATION and BROADCASTING be pleased to state;

(a) whether Government's attention has been drawn to the film 'Spy in Rome' wherein India have been called fools; and

(b) if so, the circumstances in which the film was passed by the Censors and the action Government propose to take in the matter ?

THE MINISTER OF INFORMATION AND BROADCASTING

(SHRI K. K. SHAH): (a) Yes, Sir, through a press comment which appeared in 'Shravya Drishya Kalayen' column of Nagpur Bulletin (a Hindi Fortnightly) criticising the dialogue 'Isi liye Hindustan ko bewaqoofon ka mulk kaha gaya hai, occuring in the film 'Spy in Rome'.

(b) The dialogue in question is spoken out of frustration by villain, an enemy of India, for the Indian scientist who does not yield to temptation to disclose the secret formula and undergoes tortures at the hands of the villain. The Intent and purpose of the dialogues is to bring out by contrast the good quality of an Indian scientist against the viles of a villain. No action is therefore, proposed be taken by Government.

SABAH ISSUE

*68o SHRI KRISHAN KANT : SHRI R. P. SINHA :

Will the PRIME MINISTER be pleased to state whether Government propose to take some steps to ease tension between Malaysia and Philippines over the Sabah issue in order to ease the situation in South East Asia ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Hon. Members will appreciate that in the context of tension over the delicate situation when both sides are actually engaged in negotiations, it will not be desirable to give public expression to our views on this issue.